

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GEI INDUSTRIAL SYSTEMS LIMITED Date of Commencement of Liquidation: 09-10-2025; List of Stakeholders as on Date: 22-07-2026; Name of IP: Mr. Chirag Rajendra Kumar Shah; Process Number: 1; Last 5 digit of registration number: 11837

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	10	11992036039	10	11992036039	0	0	0	Annexure 3
4	Unsecured financial creditors	17	5427817757	17	5427573522	0	244235	0	Annexure 4
5	Operational creditors (Workmen)	12	3248002396	12	598946252	0	2649056144	0	Annexure 5
6	Operational creditors (Employees)	32	18435119836	32	460432018	0	17974687818	0	Annexure 6
7	Operational creditors (Government Dues)	59	398820049	0	0	0	0	398820049	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	314	315632833	0	0	0	0	315632833	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		444	39817428910	71	18478987831	0	20623988197	714452882	